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ITEM NO.29
(In Chambers)

COURT NO.12

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5441 OF 2008

STATE OF HARYANA & ANR.

Appellant (s)

VERSUS

S.M.ACHARYA

Respondent(s)

(Office Report on default)

Date: 18/10/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s) Ms. Naresh Bakshi,Adv.(N.P.)

For Respondent(s) Mr. Ajay Jain,Adv.
Mr. B.N. Gaur,Adv.
Mr. Jinendra Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the appellants.

By way of last opportunity, four weeks' time is granted to the appellants for filing statement of case. In the event of default, their right to file statement of case shall stand forfeited.

(A.S. BISHT)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER